

However, State of Uttar Pradesh deferred the JE vaccination drive.

In 2010-11, the State of Uttar Pradesh has been supplied 5,53,350 doses of JE vaccine for routine immunization and quantities required in future for immunization would also be supplied.

Students living in barracks at Safdarjung Hospital Medical College

2482. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of students studying in Safdarjung Medical College, New Delhi and how many of them are in the first year;
- (b) the number of students living in barracks and those sharing a single room;
- (c) whether it is a fact that the barracks where students are living are in dilapidated condition and there is only one water cooler for all the students;
- (d) the time interval after which water tank is cleaned; and
- (e) the arrangements made so that the students may not have any inconvenience during the rainy season?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (e) Total number of students studying in Vardhman Mahavir Medical College at Safdarjung Hospital Medical College is 615 and number of students in the first year in 2010-11 will be 150. However, so far 132 first year students have joined and remaining 18 students will be joining after completion of second round counseling.

At present, no student is living in barracks. All have been shifted to the newly constructed hostel blocks in West Kidwai Nagar. The new Hostel blocks are having Reverse Osmosis (R.O.) systems for drinking water purposes.

Steps to prevent consumption of Tobacco by children

2483. SHRI M. RAMA JOIS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the percentage of children who are consuming tobacco in one form or the other; and

(b) the steps taken by Government to prevent the children from falling into this bad habit and to protect them in terms of the directive of Article 39 (f) of the Constitution of India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): (a) As per Global Youth Tobacco Survey (GYTS), 2006, 14.1% of students in the 13-15 age groups are consuming tobacco in some form or the other.

(b) (i) In order to protect the youth and masses from adverse harm effects of tobacco use, Government of India has enacted "The Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, (COTPA) 2003" wherein section-6 provides that no person shall sell, offer for sale, or permit sale of, cigarette or any other tobacco product to any person who is under eighteen year of age and in an area within a radius of one hundred yards of any educational institutions.

The violation of the said provision is punishable with a fine extending upto Rs. 200/-.

(ii) Government of India has launched the National Tobacco Control Program (NTCP) in 42 districts of 121 States in the country to facilitate implementation of the tobacco control laws and bring about greater awareness about the health effects associated with tobacco consumption. The programme envisages the following objectives:-

National level

- i. Public awareness/mass media campaigns for awareness building & for behavioral change.
- ii. Establishment of tobacco product testing laboratories, to build regulatory capacity, as required under COTPA, 2003.
- iii. Mainstreaming the program components as a part of the health delivery mechanism under the NRHM framework.

- iv. Mainstream Research & Training – on alternate crops and livelihoods with other nodal Ministries.
- v. Monitoring and Evaluation including surveillance *e.g.* Adult Tobacco Survey.

State level

- i. Dedicated tobacco control cells for effective implementation and monitoring of Anti Tobacco Initiatives.

District level

- i. Training of health and social workers, NGOs, school teachers etc.
 - ii. Local IEC activities.
 - iii. School Programme
 - iv. Provision of tobacco cessation facilities.
- (iii) The new specified health warning on all tobacco products has been notified *vide* GSR No. 176 (E), dated 5th March, 2010, effective from 1st December, 2010.

Goals for health sector under eleventh five year plan

2484. SHRI PRAKASH JAVADEKAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the goals of Eleventh Five Year Plan for the health sector;
- (b) whether it is a fact that the mid-term appraisal by the Planning Commission has pointed out slow progress on this front;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the response of Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) The goals for the Eleventh Plan related to health sector are as under:

- Reducing Infant Mortality Rate (IMR) to 28 per 1000 live births.
- Reducing Maternal Mortality Ratio (MMR) to 100 per 1,00,000 live births.